GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:313 ANSWERED ON:21.11.2000 RURAL DEVELOPMENT SCHEMES VISHNU DATT

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of villages taken or proposed to be taken for the development under Rural Development Scheme during the current financial year so far;
- (b) whether the villages have been taken from J&K State, especially from Jammu region under the scheme;
- (c) if so, the details thereof, region-wise;
- (d) the amount sanctioned for the purpose; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI M. VENKAIAH NAIDU)

- (a) to (c): The Ministry of Rural Development undertakes development of all the villages in the country including Jammu & Kashmir. The major schemes implemented by the Ministry are Jawahar Gram Samridhi Yojana (JGSY), Swarnjayanti Gram Swarozgar Yojana (SGSY), Employment Assurance Scheme (EAS)Indira Awaas Yojana (IAY) and Accelerated Rural Water Supply Programme (ARWSP). The Ministry does not maintain village-wise data.
- (d) &(e): An amount of Rs. 20,921.94 lakhs (both Central and State) has been allocated during 2000-2001 to Jammu and Kashmir under various programmes of the Ministry.